

ITEM NO.801

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

Crl.A. No. 1754/2022 (II)

Date : 13-09-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. Aarif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Chand Qureshi, AOR

Mr. Aftab Ali Khan, AOR
Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Vikas Bansal, Adv.
Ms. Sakshi Kakkar, AOR

Mr. Aftab Ali Khan, AOR
Mr. T. N. Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

Crl. Appeal No. 1754 of 2022

As prayed, list this matter on 17.09.2024.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)

